

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**  
IB-02/ND/2023  
IA/1987/2024

**IN THE MATTER OF:**

Gunita Daswal

**.....Applicant**

**SECTION**

U/s 94 IBC

**Order delivered on 25.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. V.M. Kannan, Mr. Harimohna, Adv.  
For the Respondent : Mr. Nitin Dahiya, Mr. Sushant Kumar, Mr. Rohit Yadav  
for Respondent SIDBI  
Mr. Rajesh Bohra, Ms. Sangeeta Bohra Advs. for  
Respondent PG  
Mr. V M Kannan, Mr. Harimohana N. for R 5  
For the Dhanlakshmi Bank : Mr. Arun Kumar Shukla, Mr. Naman Shukla, Advs.  
For the RP : Ms. Gunita Daswal, RP with Mr. Gaurav Joshi, CS

**ORDER**

Due to paucity of time, the matter is listed on **05.09.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**